

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1151/97

New Delhi, this the 22nd day of May, 2000.

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)  
HON'BLE MR. H.O. GUPTA, MEMBER (A)

In the Matter :

1. Krishan Kumar S/o Shri Hari Singh  
R/o 180/1, Railway Colony,  
Kishan Ganj, Delhi.
2. Shiv Pal S/o Shri Kanchan Singh  
r/o 169A Sector 9 Vijay Nagar
3. <sup>h</sup>  
Kaniya Lal S/o Iswari Datt  
R/o H.No.69, Pannupura Delhi.
4. Mhd. Idris  
R/o 1412, Jama Masjid Delhi.
5. Hosiyar Singh S/o Balak Ram  
R/o Saini Pura, Bahadurgarh.
6. Shridhar Prasad S/o Chandramani  
r/o 40/1, Bhojpur Shahdara Delhi.
7. Shiv Lal S/o Juglal  
r/o L-25/4, Sakurbasti
8. Duli Chand S/o Shohan Pal  
r/o Gali No.24, Shakurpur Delhi.
9. Kartar Singh S/o Bhawani Singh  
r/o Mundelakala New Delhi 73.
10. Tota Ram S/o Leela Dhar,  
r/o H.No.671, Navi Karim,  
Paharganj, New Delhi.
11. Chattar Singh S/o Chhidda Singh  
H.No.1/3644 Bhagwanpur Kheda-Shadara
12. RamKumar S/o Dwarika Prasad  
r/o G-6, Sector 9,  
New Vijay Nagar, Ghaziabad.
13. Om Prakash S/o Ramwaroop  
r/o Shiv Hari Mandir Colony, Nai Basti,  
Meerut.
14. Jagdish Prasad s/o Ram Naresh  
r/o 203, Railway Road, Gha ziabad.
15. Vijay Kant S/o Sabhajeet Sharma,  
r/o E-14A Pratap Viha, Ghaziabad.

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16. Veer Singh S/o Gokul Ram Singh  
r/o Gokulpuri, K-558, Delhi-33.
17. Jitendra Kumar S/o Raj Kumar Sharma,  
r/o 175/C-2, Railway Colony,  
Basant Lane, New Delhi.
18. Mittar Sen S/o Bharat Singh  
R/o Mohalla Shankarpur,  
Ghaziabad.
19. Surendra Pal S/o Surjan Singh  
r/o Nai Colony Sugar Mill,  
Mohiddinpur
20. Ram Nath S/o Hira Lal,  
r/o 179/4, Railway Colony,  
Kishan Ganj, Delhi.
21. Om Prakash S/o Mathi Lal  
r/o D-705, Ashok Nagar Gali No.1,  
Delhi-93.
22. Devendra Singh Negi, S/o Gian Singh Negi,  
R/o 186/3, R.P.F. Colony,  
Dayabasti, Delhi-33.
23. Sabbir Husain S/o Jumma  
r/o Abbuka Ehatta, Kaila, Ghaziabad.
24. Bhim S/o Mnsi Ram,  
r/o C/70, New Vijay Nagar,  
Ghaziabad.
25. Ram Lal S/o Piyare Lal  
r/o Panchijattan-Sonipat.
26. Sheer Singh S/o Ram Kishan,  
S/o T-14/A, Railway Colony,  
Shamalkhan.
27. Prem Prakash S/o Narayan Dutt,  
r/o 14/57 Gandhi Nagar,  
Gannor.
28. Kaptan Singh S/o Mange Ram  
r/o Khanakala, Sonipat.
29. Abdul Masid S/o Abdul Gani,  
r/o Islam Nagar Gali No.1,  
Ghaziabad.
30. Jagpal S/o Raja Ram,  
R/o Gali 12, Modi Nagar.
31. Badri Prasad, S/o Shri Narayan  
E-4/198, Mand Nagri Shahdara
32. Rajeev S/o Sube Singh  
r/o West Ram Nagar, Sonipat.
33. Chote Lal S/o Khubi Ram,  
r/o 82, Pran Gali, Ghaziabad.

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34. Dharamveer S/o Chrianji Lal  
r/o Dhankor Colony, Bulandshahar.
35. Brij Bhushan S/o Lalita Prasad,  
R/o H.No.55, Sharay Pepelkhala-  
Naya Azadpur, Delhi.
36. Dalip Singh S/o Basulal  
400/25, Sharayan Najar Ali,  
Ghaziabad.
37. S.A.Niyazi S/o Naphiz Niyazi,  
19/224, Trilokpuri, Delhi
38. Keshav Ram S/o Gajraj Singh  
r/o Village Sihani, Ghaziabad.
39. Ram Briksha S/o Surat Yadav,  
L-81 A New Vijay Nagar Sec.9  
Ghaziabad.
40. Rajman Yadav S/o Komal Yadav,  
R/o C-55, Shiv Durga Vihar,  
Tuklaksad.
41. Vinod Kumar S/o Leela Ram  
r/o 48, Yadav Nagar,  
Shamayapurbadli, Delhi-6.

..... Applicants.

(By Advocate: None for applicants)  
VERSUS

Union of India

- Through
1. The Chairman, Railway Board,  
Principal Secretary, Govt. of India,  
Rail Bhawan, New Delhi.
  2. General Manager, N.R.  
Baroda House,  
New Delhi.
  3. Divisional Railway Manager,  
Estate Entry Road, New Delhi. .... Respondents

(By Advocate: None for respondents)

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O R D E R (ORAL)

Hon'ble Mrs. Lakshmi Swaminathan, M (J):

The applicants, forty one in number, are seeking a direction to the respondents to immediately implement the Railway Board's order dated 9.2.90 and to provide avenue/channel of promotion in the Ticket Checking Category, keeping in view their aptitude and qualifications.

2. The respondents in their reply have taken a preliminary objection that the OA is not maintainable for want of verification by 40 applicants as this is only verified by Sh. Krishan Kumar, applicant 1. They have also stated that there is no impugned order and the decision against which the applicants are aggrieved is the letter dated 9.2.90 (Annexure A-1) which relates to the ~~to~~ Travelling Ticket Examiners and not to the applicants, who are Coach Attendants. They have also submitted that the applicants have filed a representation dated 10.1.97 (Annexure A-4) which has also not been received by them. According to the respondents, promotional avenues are already available to the applicants and hence, they have submitted that the OA is, therefore, infructuous, frivolous and should be dismissed in limine.

3. We note from the Tribunal's orders that a number of opportunities have been given to the applicants to file rejoinder but this has not been done so far. None has also appeared on behalf of the applicants even on the second call. In the circumstances, we have perused the


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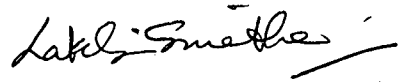
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pleadings and find that the averments made by the respondents have not been refuted by the applicants by any documents on record.

4. In the above facts and circumstances of the case, we find no grounds justifying any interference in the matter. The OA fails and is accordingly dismissed.

No order as to costs.

  
(H.O. Gupta)  
Member (A)

  
(Mrs. Lakshmi Swaminathan)  
Member (J)

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